

WEEKLY STATEMENT FOR DISPATCH OF ORDERS**EXCISE APPEAL BRANCH
CESTAT, NEW DELHI-110066
FROM 28.03.2022 To 01.04.2022**

S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
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FINAL ORDER

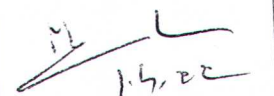
1.	E/53335/2018	FO/50295/2022	29/03/2022	31/03/2022
2.	E/52318/2019	FO/50284/2022	31/03/2022	01/04/2022

MISC ORDER

1-3.	E/EH/50425-50427/2021 IN E/50380-50381 & 50392/2021	MO/50018-50020/2022	31/01/2022	29/03/2022
4.	E/ROM/50164/2020 IN E/3201/2007	MO/50121/2022	29/03/2022	31/03/2022

I.O. ORDER

Null


Deputy Registrar
Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)